GOVERNMENT OF MEGHALAYA HOME (POLICE) DEPARTMENT

ORDERS BY THE GOVERNOR NOTIFICATION

Dated, Shillong the 10th July,2025.

HPL 52/2024/Pt./160 - In exercise of the powers under section 4(f) of the Bharatiya Nyaya Sanhita,2023, and in exercise of the powers conferred by the relevant sections of the Bharatiya Nagarik Suraksha Sanhita,2023 in consultation with Hon'ble High Court of Meghalaya, the Governor of Meghalaya hereby makes the following guidelines for award of community services as punishment to be called as, "The Meghalaya Guidelines for Award of Community Services, 2025" -

Sl. No	Community Services	Place/Office of Service	Authorising Officer	Monitoring Authority	Duration of Community Services
1.	Cleaning/maintenance of wards, and peripherals	Government Hospital / Government Dispensaries	RMO / Dean or Designated Officer	District Probation Officer or any other appointed or designated officer by the State Government for the purpose.	One day to thirty one days or forty hours to two hundred forty hours.
2.	Casualty / OP Management	Government Hospital	RMO / Dean or Designated Officer	-do-	-do-
3.	Trolly / Movement assistance	Government Hospital	RMO / Dean or Designated Officer	-do-	-do-
4.	Any other duties identified by RMO / Dean which requires more special/medical knowledge	Government Hospital	RMO / Dean or Designated Officer	-do-	-do-
5.	Cleaning/maintenanc e of study area, stock area and peripherals	District/Taluka Office/Legal Aid Clinics Any Govt. Library	Secretary DLSA/ Librarian / Incharge Officer	-do-	-do-
6.	Arranging of Books / Listing of Books or any clerical assistance or Binding	DLSA Office District / Taluka Office / Any Govt. Library	Secretary DLSA/ Librarian / Incharge Officer	-do-	-do-
7.	Cleaning of classrooms, Library, labs, grounds and peripherals	Govt. Educational Institutions	HM / Principal or Designated Officer	-do-	-do-
8.	Cleaning/maintenance along with Municipal / Corporation cleaning staff	Corporation / Municipality / Panchayat	Respective Commissioner / BDO or Designated officer	-do-	-do-

9.	Removal of weeds from roadsides	Corporation / Municipality / Panchayat	Respective Commissioner/ BDO or Designated officer	-do-	-do-
10.	Any Cleaning or maintenance of public buildings.	Public Offices	Concerned Officers	-do-	-do-
11.	Traffic regulation, crowd regulation premises/station cleaning, common areas maintenance	Police Station	SHO / Designated Officer	-do-	-do-
12.	Cleaning / Maintenance	Public Parks / Space & Beach of Corporation/ Municipality /Panchayat	Respective Commissioner / BDO or Designated officer	-do-	-do-
13.	Cleaning / Maintenance	Old age homes Mental Health Institutes/ Hostels / social welfare department buildings	Warden/In- charge officer or Designated Officer	-do-	-do-
14.	Tree Planting, watering, weed removal and maintenance work	Forest Department	Ranger / In- charge Officer /Designated Officer	-do-	-do-
15.	Cleaning, / Maintenance or clerical assistance	Zoo / Museums	Curator /In- charge officer / Designated Officer	-do-	-do-
16.	Any other duty as part of community service which the court deems fit in the given case	Concerned Department	Concerned Officer	-do-	-do-

Sd/(C.V.D. Diengdoh, IAS)
Commissioner & Secretary to the Govt. of Meghalaya,
Home (Police) Department

Memo HPL. 52/2024/Pt./160 -A

Dated, Shillong the 10th July,2025.

Copy to:

1. The Principal Secretary to the Governor of Meghalaya, Shillong.

2. The Private Secretary to the Chief Minister, Meghalaya, Shillong for information of the Hon'ble Chief Minister.

- 3. The Private Secretary to the Deputy Chief Minister I/C Home (Police) for kind information of the Hon'ble Minister.
- 4. The Private Secretary to Chief Secretary, Meghalaya, Shillong for information of the Chief Secretary.
- 5. The Private Secretary to Addl Chief Secretary, Meghalaya, Shillong, i/c Home (Police) Department.
- 6. The Director General of Police, Meghalaya, Shillong.
- 7. All Principal Secretary / Commissioner and Secretary / Secretary to the Government of Meghalaya for kind information.
- 8. Shri. Davis N.R. Marak, IPS, Deputy Inspector General of Police (ER), Meghalaya, Shillong
- 9. The Inspector General of Prisons & Correctional Services, Meghalaya, Shillong.
- 10. The Director, Directorate of Forensic Sciences, Meghalaya, Shillong.
- 11. The Director of Prosecution, Meghalaya, Shillong.
- 12. The Asstt. Inspector General of Police(L&O), Meghalaya, Shillong.
- 13. The Under Secretary to the Govt. Law (B) Department for information.
- 14. All Deputy Commissioners / Superintendents of Police for information and necessary action.

15. The Director, Printing & Stationery for publication the Meghalaya Gazette.

By order etc.,

Deputy Secretary to the Govt. of Meghalaya, Home (Police) Department